NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P. No. 175/2017

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th May, 2017, 10.30 A.M

Name of the Company		Sreerampur Ispat Pvt. LtdVersus- Barjora Steel & Re-Rolling Mills Pvt. Ltd.		
Under Section		9(1)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date

ORDER

None responded.

Order pronounced. Certified copy of the order may be issued, if applied for, upon compliance of all requisite formalities.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)